NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 66(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

M/s. Rademadan Holdings Ltd.

Vs.

M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. GAURAV M. LIBERHAN, A DVOCATE, PETITIONERS SMY

2. Abhinau Hansaein Alu Respondent Williams

S. SANJANA SADDY ADV. REPRESENTATION SIGNATURE

RESPONDENT WILLIAMS

4. DEEPAR K. N'Jag Adv.

Order

On account of hearing of part heard matter, the hearing of this case is deferred to 28^{th} October 2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

way.

(S.K. MOHAPATRA) MEMBER\(T)

26.9.2016 (A.K. Arora)